

IN THE NATIONAL COMPANY LAW TRIBUNAL : BENGALURU
SPECIAL BENCH

ITEM No. 08
(IB)-154/BB/2017

IN THE MATTER OF:

State Bank of India
v.
Deepak Cables (India) Ltd.

.... Petitioner/Applicant
.... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 07.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner
For the Respondent

Shri T. Ravichandran & Shri Sriranga, Advs.
-

ORDER

List on 02.08.2021.



(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)